

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

21.

**IA(IBC)(PLAN)/27(MB)2024
IN C.P. (IB)/76(MB)2023**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES: Hindustan Eco-Tech Private Limited

SECTION: 10, 30 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Avinash Khanolkar, Ld. Counsel for the Applicant present.
2. List this matter for hearing on **01.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)